## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(CAA) No.605/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M.

Name	of the Company	Dynamic Equities Pvt.Lt	d. & Ors.	
Under Section		230-232		
No. Representa		nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

RAVI ASORA John S Admit por polations

## ORDER

Ld. Counsel for the petitioners is present.

Petitioners have filed this petition u/s. 230 - 232 of the Companies Act, 2013. Petitioners have filed 1 paragraph synopsis by which detail of the case is not clear. Petitioners are directed to file detail synopsis within 7 days from today.

List on 15/12/2017.

Od (Users K.D.)

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)